Dated, the 23rd January, 2020

**Direction**

**Subject:** Direction under 16 (5) of Food Safety and Standards Act, 2006 regarding compliance of commercial feeds/feed materials intended for meat and milk producing animals with the relevant BIS standards.

Reference is drawn to notification File No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-Pt-1, dated 10th October, 2019 wherein it was made mandatory for commercial feeds/feed materials intended for food producing animals to comply with the relevant BIS standards.

2. Concerns have been raised by stakeholders regarding the implementation of the said direction particularly regarding the BIS standards and its certification.

3. After due deliberation on these concerns and as empowered in the Food Safety and Standards (Food Product Standards and Food Additives) amendment Regulations, 2020, operationalised vide File No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-Pt-2 dated 23/01/2020, it has been decided that the commercial feeds intended for cattle shall comply with the Bureau of Indian Standards (BIS) specifications for Compounded feeds for Cattle (IS 2052:2009) as amended on the date of enforcement of this direction and shall carry a BIS certification mark on the label of the products.

4. This direction will supersede the earlier direction mentioned above and will come into force after 6 months from the date of issue.

5. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.

(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)

To
1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

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